

LOK SABHA
UNSTARRED QUESTION NO. 1126
TO BE ANSWERED ON 17.12.2018

PNG Network

1126. SHRI ANANDRAO ADSUL:
ADV. NARENDRA KESHAV SAWAIKAR:
SHRI VISHNU DAYAL RAM:
SHRIMATI VEENA DEVI:
SHRI RAVINDRA KUMAR PANDEY:
SHRI ADHALRAO PATIL SHIVAJIRAO:
DR. KAMBHAMPATI HARIBABU:
SHRI NISHIKANT DUBEY:
SHRI RAJESH PANDEY:
SHRI VINAYAK BHAURAO RAUT:
SHRI HARI OM PANDAY:
DR. SHRIKANT EKNATH SHINDE:
DR. K. GOPAL:
SHRI DHARMENDRA YADAV:
SHRI PRATHAP SIMHA:
KUMARI SHOBHA KARANDLAJE:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRI MANOJ TIWARI:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रो लयम और प्राकृतिक गैस मंत्री be pleased to state:

- (a) whether the Government proposes to extend the reach of Piped Natural Gas (PNG) network to one crore households in the next five years and if so, the details thereof along with the names of cities identified for PNG network;
- (b) whether the Government proposes to develop a gas based economy by setting up PNG/LNG stations at large scale in the country including Uttar Pradesh, Delhi/NCR and if so, the details thereof;
- (c) whether the Government has set up a target to connect 70 per cent population with the City Gas Distribution (CGD)/PNG network in three years and if so, the details thereof and the extent to which it has been achieved so far;
- (d) the names of the cities and percentage of coverage in each city/town which have already been connected with CGD network along with PNG facility as compared to LPG in the country particularly in Jharkhand and Bihar and the time by which all major cities are likely be connected with PNG network, State/UT-wise including Bundelkhand region;
- (e) the details of production of natural gas available in the country along with the steps taken by the Government to boost PNG consumption and production in rural/urban areas of the country during the last three years and the current year including incentives being provided to distribution companies to attract more consumers and to expand their network in the country; and

(f) whether CGD network has been declared a 'Public Utility' under the Industrial Dispute Act, 1947 and if so, the details thereof along with the steps taken to boost the consumption by expanding CGD network in the country?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) Petroleum and Natural Gas Regulatory Board (PNGRB) is authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity/ natural gas availability. The authorized CGD entities develop the Piped Natural Gas (PNG) network to supply natural gas to households, industrial and commercial units in their respective GAs.

Till September 2018, there were 96 GAs for development of CGD Network across country, details is enclosed as **Annexure**. PNGRB has granted authorization for 84 GAs in 9th CGD Bidding Round in the month of August, 2018. CGD entity provide PNG connection as per their work plan. With the completion of 9th CGD Bidding Round, CGD would be accessible in 178 GAs covering approximately 280 districts spread over 26 States and UTs. PNGRB has also launched 10th CGD Bidding Round covering 50 GAs spread over 14 States and 124 districts (112 full and 12 part). After successful completion of 10th CGD Bidding Round, 70% of the country's population would have access to CGD network, and move toward gas based economy.

Government of India has envisaged to expand the coverage of PNG supply to one crore households.

(d) Upto the 8th bidding round, 96 GAs in 23 States/ UTs where CGD network is accessible is given in **Annexure**. There are 2445.1 lakh domestic active LPG consumer in the country as on 1.9.2018.

PNGRB, in 9th bidding round, has authorized Patna District GA, Aurangabad, Kaimur & Rohtas Districts GA, Begusarai District GA, Gaya & Nalanda Districts GA, East Singhbhum District GA, Ranchi District GA, Bokaro, Hazaribagh & Ramgarh Districts GA and Giridih & Dhanbad Districts GA in the State of Jharkhand and Bihar for providing CGD network with PNG facility. As regards, Bundelkhand region, Central UP Gas Ltd. is providing CGD service in 9th bidding round in Jhansi (part) District GA.

(e) & (f) Details of production of domestic natural gas in the country and its consumption in CGD section during financial year 2014-15 to 2017-18 are as under:

(in MMSCMD)

| Financial Year | 2014-15 | 2015-16 | 2016-17 | 2017-18 |
|---------------------------|---------|---------|---------|---------|
| Production | 92.2 | 88.1 | 87.4 | 89.5 |
| Consumption in CGD Sector | 14.8 | 14.9 | 20.1 | 23.5 |

To expand CGD sector in the country, Ministry of Petroleum & Natural Gas with the regular interaction with other Ministries, has facilitated following progressive steps among others for the growth of CGD sector (i) domestic gas has been allocated to meet the entire requirement of PNG (Domestic) and CNG (Transport) segment of the CGD sector and it has been kept under ‘no cut category’, (ii) Public Utility Status granted to CGD on 20.06.2017, which has been extended for next six months by the Ministry of Labour & Employment vide notification dated 31.7.2018, (iii) Guidelines dated 11.08.2017 issued to Public Sector Enterprises (PSEs) to have the provisions of PNG in their respective Residential complexes, and (iv) Ministry of Housing and Urban Development has issued advisory dated 30.05.2017 to the State Governments on regarding (a) to standardize the Road Restoration/permission charges along with time bound permission in accordance with the local conditions, (b) earmarking of land plot for development of CNG Stations at the planning stage of town/city and same should be specified in the revised Master Plan, and (c) relevant modification in building by-laws for providing gas pipeline infrastructure in residential & commercial buildings at architectural design stage.

ANNEXURE REFERRED IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1126 TO BE ANSWERED ON 17.12.2018

| List of Cities covered with CGD network | | |
|--|---|--|
| Sr. No. | State | Geographical Area |
| 1 | Andhra Pradesh | Vijayawada, Kakinada, East Godawari, West Godawari and Krishna |
| 2 | Assam | Upper Assam |
| 3 | Bihar | Patna |
| 4 | Delhi/NCR (including Noida & Ghaziabad) | Delhi |
| 5 | Goa | North Goa and South Goa |
| 6 | Gujarat | Surat-Bharuch-Anklashwer, Bhavnagar, Hazira, Jamnagar, Nadiad, Navsari, Rajkot, Surendernagar, Valsad, Anand(excluding CGMSL area-including Khambhat), Panchmahal (including Halol), Kutch (West), Amerali, Dahej Vagra Taluka, Dahod District, Ahmedabad city, Anand area including Kanjari & Vadtal Village in Kheda District, Gandhinagar-Mehsana-Sabarkantha, Patan, Vadodara, Kutch East and Banaskantha. |
| 7 | Haryana | Rewari, Sonipat, Faridabad*, Gurgaon*, Panipat, Yamunanagar, Karnal, Rohtak, Ambala & Kurukshetra |
| 8 | Jharkhand | Ranchi and East Singhbhoom |
| 9 | Karnataka | Bengaluru, Dharwad, Tumkur and Belgaum |
| 10 | Kerala | Ernakulam |
| 11 | Madhya Pradesh | Dewas, Indore (including Ujjain), Gwalior and Dhar |
| 12 | Maharashtra | Mumbai, Greater Mumbai, Thane and adjoining municipalities, Raigarh, Palghar District & Thane Rural, Pune City including Pimpri Chichwad & adjoining contiguous areas, Pune District excluding MNGL area, Ratnagiri, Solapur and Kolhapur |
| 13 | Odisha | Cuttack and Khorda |
| 14 | Punjab | Jalandhar, Amritsar, Bhatinda, Rupnagar, Fatehgarh Sahib and Ludhiana. |
| 15 | Rajasthan | Bhiwadi (Alwar District) and Kota |
| 16 | Telangana | Hyderabad |
| 17 | Tripura | AGARTALA |
| 18 | UT | Dadra & Nagar Haveli |
| 19 | UT | Chandigarh |
| 20 | UT | Daman and Diu |
| 21 | Uttar Pradesh | Saharanpur, Gautam Budh Nagar**, Ghaziabad**, Firozabad (TTZ), Meerut, Khurja, Lucknow, Agra, Kanpur, Bareilly, Jhansi, Moradabad, Mathura, Allahabad, Baghpat, Bulandshahr, Varanasi |
| 22 | Uttarakhand | Udham Singh Nagar and Haridwar |
| 23 | West Bengal | Kolkatta & adjoining area |

Note: * Matter Sub-judice

** Under Consideration of PNGRB